

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:247  
ANSWERED ON:26.02.2013  
RESTORATION OF CONNAUGHT PLACE  
Sugavanam Shri E.G.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the restoration works of Connaught Place, New Delhi has missed several deadlines;
- (b) if so, the details thereof along with the reasons for the delay and the action taken against the defaulting contractors;
- (c) whether the New Delhi Municipal Council has taken any steps for early restoration of Connaught Place; and
- (d) if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): New Delhi Municipal Council has informed that deadlines for completion of Redevelopment of Connaught Place have been revised (20.11.2010, 03.04.2011, 31.12.2012 and 30.04.2013) due to the following reasons:

(i) Award of work delayed as the project required statutory clearances as mentioned below:

(a) Approval by JNNURM-29.08.2008.

(b) Approval by DDA Technical Committee – August, 2008.

(c) Approval from Ministry of Environment and Forest- 23.09.2008

(d) Revised approval by DUAC after completion of Pilot Project- 17.11.2008.

(ii) Space constraints and charted and uncharted utilities affected progress of work, restricted permission from Delhi Traffic Police.

(iii) Stoppage of work from August, 2010 to February, 2011, due to Commonwealth Games, 2010, demobilization and remobilization due to CWG, 2010.

(c) to (d): The Project Coordination Committee constituted by NDMC, monitor the progress of the work and accord necessary decision/approval required during the progress of the work. A task force has also been constituted to assist Engineers India Ltd.(EIL) and Executive Engineer (CP) for day-to-day liaison.